

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.143/96

New Delhi this the 18th day of July 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr K.Muthukumar, Member (A)

Sh.Umesh Kumar Thaphyal
S/o Sh.Y.P.Thophiyal
D-I, 25 Bharti Nagar
New Delhi-110 003.

...Applicant

(By Advocate: Sh. V.K.Rao)

1. Secretary
Ministry of Personnel, Public Grievance
& Pensions
Shastri Bhawan
New Delhi.

2. Regional Director (NR)
Staff Selection Commission
Block 12, CGO Complex
Lodhi Road, New Delhi. ...Respondents.

(By Advocate: Sh. E.X.Joseph)

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

This application was filed by the applicant aggrieved by the order of the respondents cancelling his candidature, and seeking a direction to allow the applicant to participate in the selection process. Pursuant to the interim order, the applicant took part in the examination for Assistants (Prel.) 1995. Learned counsel for the parties submit that the applicant has failed in the examination, and therefore, the application has become infructuous..

The applications is dismissed as having become infructuous.


(K.Muthukumar)
Member (A)


(A.V.Haridasan)
Vice Chairman (J)